

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 28th August, 2018

No.HC.VII-167 (Pt.-III)/2014/5013/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a training course on "**Cyber Crime & Law Awareness Programme for Public Prosecutor & Judicial Office**", scheduled to be held from **12.09.2018 to 14.09.2018 at the Central Detective Training Institute, Kolkata –**

Sl. No.	Name	Designation	Contact Details
1.	Shri Nasim Akhtar	Civil Judge & Asstt. Sessions Judge, Kokrajhar	Mob. No. 94353-61248 e-mail: nasimakhtar.nagaon@gmail.com dj-kokrajhar@nic.in
2.	Smti Barnani Goswami	Addl. Chief Judicial Magistrate, Darrang, Mangaldoi	Mob. No. 97065-37052 e-mail: barnanigoswamimail@rediffmail.com dj-darrang@nic.in
3.	Shri Obang Mize	Civil Judge & Asstt. Sessions Judge, Sivasagar	Mob. No. 99572-39470 e-mail: omize@rediffmail.com dj-sivasagar@nic.in
4.	Shri Dewan Mubasshir Hussain	Addl. Chief Judicial Magistrate, Nalbari	Mob. No. 94350-13644 e-mail: dmhussain03@gmail.com dj-nalbari@nic.in
5.	Smti Mridusmita Hazarika	Munsiff –cum-Judicial Magistrate, 1 st Class, Bilasipara	Mob. No. 96131-37695 e-mail: mridusmitahazarika01@gmail.com dj-dhubri@nic.in
6.	Smti Zubeer Chaliha	Judicial Magistrate, 1 st Class, Nalbari	Mob. No. 99576-30048 e-mail: zubeechaliha@yahoo.com dj-nalbari@nic.in

The Officers are to attend the programme accordingly.

The nominated officers are informed that any request for exemption from participating in the aforesaid programme, will not be entertained.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/5014 - 5023/A dated 28.08.2018

Copy forwarded for information and necessary action to:

1. The Director, Central Detective Training Institute, Bureau of Police Research & Development, Park Circus, 30, Gora Chand Road, Kolkata- 700014 (*with reference to letter No. CDTI(K)/Trg./Nomin./2018-19/1973, dated 07.08.2018*)
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kokrajhar / Darrang, Mangaldoi / Sivasagar / Nalbari. / Dhubri. **He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**
7. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
8. All the nominated participants.
9. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
10. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

✠ 28.8.18

Registrar (Judicial)